

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:445
ANSWERED ON:14.03.2012
FUNDS FOR SSA RTE ACT
Ramshankar Dr.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the State-wise details of funds allocated to various States for implementation of Sarva Shiksha Abhiyan (SSA) and the Right of Children to Free and Compulsory Education (RTE) Act during each of the last three years and the current year, State-wise and UT-wise;
- (b) whether the Planning Commission has raised its objection in releasing the said funds;
- (c) if so, the details thereof; and
- (d) the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a): The Framework of Implementation for Sarva Shiksha Abhiyan (SSA) have been revised to conform to the provisions of the Right of Children to Free and Compulsory Education (RTE) Act, 2009. The details of Central funds released to States/Union Territories for implementation of the SSA programme during the last three years and current year (as on 29.02.2012) is given in Annexure.
- (b): No, Sir.
- (c) & (d): Question does not arise.